

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2320**

ANSWERED ON 16.12.2024

**WATER BUDGETING**

2320. SMT. JEBI MATHER HISHAM

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the effective and scientific measures undertaken for the water budgeting process, the details of State/UT-wise;
- (b) data on State/UT-wise details regarding spending for rainwater conservation during the last five years;
- (c) the steps that have been taken to conserve water, taking into account the changing climatic conditions and accompanying repercussions, the details thereof, State/UT-wise; and
- (d) whether Government has adopted any initiative to facilitate the assessment of water health of a village as part of analysing the water situation of the village, including the groundwater level and surface water bodies, if so, the details thereof, State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Government of India, Ministry of Jal Shakti is implementing Atal Bhujal Yojana (Atal Jal), a Central Sector Scheme in identified water stressed areas of 80 districts of Seven States viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh to ensure sustainable groundwater management through participatory approach.

One of the key activities under Atal Jal is preparation of Water Budget, which is an account of total water availability and total water demand, at GP level with community involvement. Water budgeting under the Scheme is based on fundamental principles of hydrology and science of groundwater and estimates total water availability (surface and groundwater); evapotranspiration losses; recharge to groundwater from various artificial recharge and water conservation structures as well as water demand for various uses.

The number of Gram Panchayats for which water budget has been prepared & updated on yearly basis under Atal Bhujal Yojana are 1873 in Gujarat, 1647 in Haryana, 1199 in Karnataka, 670 in Madhya Pradesh, 1133 in Maharashtra, 1132 in Rajasthan & 549 in Uttar Pradesh respectively.

(b) As per the data shared for last 04 JSA periods by National Water Mission w.r.t Jal Shakti Abhiyan: Catch the Rain (JSA:CTR), the State/UT wise details of expenditure incurred under Mahatma Gandhi

National Rural Employment Guarantee Scheme in various categories viz. Water Conservation and Rainwater Harvesting, Renovation of Traditional Water Bodies, Reuse and Recharge Structures, Watershed Development & Intensive Afforestation is provided in **Annexure**.

(c) In the context of risks associated with climate change, the government has devised strategies on multiple fronts for tackling conditions like excessive rainfall and drought situations and several measures have been taken to conserve the available water and to store the excess. In this direction, Government of India is implementing Jal Shakti Abhiyan (JSA) in the country since 2019 with the primary aim to effectively harvest the monsoon rainfall through creation of artificial recharge structures, watershed management, recharge and reuse structures and awareness generation etc. Currently, JSA 2024 is being implemented in the country with special focus on 151 water stressed districts of the country. Activities also include construction and desilting of existing water bodies like ponds, tanks etc. with an aim to augment storage capacity to reduce the groundwater stress.

In addition, the following significant steps have also been taken in this direction:

- Master Plan for Artificial Recharge to Groundwater- 2020 has been prepared by the CGWB with States/UTs providing a broad outline of the project and expected investments. The Master Plan envisages construction of about 1.42 crore Rain water harvesting and artificial recharge structures in the Country to harness 185 Billion Cubic Meter (BCM) of water. The Master plan has been shared with States/UTs for suitable interventions.
- Mission Amrit Sarovar was launched by the Government of India which aimed at developing and rejuvenating at least 75 water bodies in each district of the country. As an outcome nearly 69,000 Amrit Sarovars have been constructed/rejuvenated in the country.
- Centrally sponsored scheme “Repair, Renovation & Restoration (RRR) of Water Bodies (WBs)” is a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Har Khet Ko Pani (HKKP) being implemented by Ministry of Jal Shakti under which works like cleaning of traditional water bodies is taken up.
- National Water Mission (NWM) has been established as a dedicated agency under the National Action Plan for Climate Change (NAPCC) launched by the Government of India.
- National Water Development Agency (NWDA) has been entrusted with the work of Interlinking of Rivers (ILR) under the National Perspective Plan (NPP) with a view to transfer excess water from surplus river basins to deficit basins to establish water balance.
- For promoting efficient use of available water resources and for enhancing the conjunctive use of ground and surface water, the government is implementing several schemes with Per Drop More Crop (PDMC) of D/o Agriculture & Farmers’ Welfare, Atal Bhujal Yojana of M/o Jal Shakti PMKSY-AIBP being the notable ones.

(d) Water is a state subject and the responsibility of ground and surface water management, including taking initiatives for assessment of water health in villages, lies primarily with the state governments.

However, several steps have been taken by the Central Government in this direction. Some of the important ones are mentioned below:

- Regular level and quality monitoring and resource assessment of ground water resources of the country forms the basis of the institutional framework put in place by the Ministry of Jal Shakti for keeping a watch on water health of the nation. CGWB conducts dynamic ground water resource estimation of the country annually wherein Block-level assessment is conducted. CGWB also monitors ground water levels and quality at prescribed intervals through its vast network of monitoring wells. Data on ground water so generated is made available in public domain through reports as well as through the web site (<http://www.cgwb.gov.in>) for use by various stakeholders.
- CGWB has completed aquifer mapping for entire mappable area of 25 lakh sq. km of the country, delineating aquifer potential and characteristics at the level of districts. Based on mapping studies suitable ground water management plans have been prepared for further implementation by concerned authorities.
- Additionally, organizations like Central Water Commission (CWC) and Central Pollution Control Board (CPCB) are engaged in monitoring surface water parameters as per their respective mandates.
- To monitor overall groundwater scenario in all the Gram Panchayats (GPs) under Atal Bhujal Yojana, groundwater levels and quality are monitored through a network of designated wells on regular basis. In addition, more than 1,40,000 samples have been analysed for water quality through Field Testing Kits in the GPs.
- With the view to provide safe drinking water to all the rural households of the country, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, since August 2019, under which special emphasis has been placed on water quality aspect. Under JJM, Bureau of Indian Standards' BIS:10500 standards have been adopted as prescribed norms for quality of water to be delivered and also while allocating the funds to States/ UTs, 10% weightage is given to the population residing in habitations affected by chemical contaminants.
- Further, under JJM, a vast network of more than 2000 water quality testing laboratories have been set up in the country. Besides this, five persons, preferably women, are identified and trained from every village for testing the water samples through Field Test Kits (FTKs). To enable States/ UTs to test water samples for water quality, and for sample collection, reporting, monitoring and surveillance of drinking water sources, an online JJM – Water Quality Management Information System (WQMIS) portal has been developed.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2320 TO BE ANSWERED IN RAJYA SABHA ON 16.12.2024 REGARDING "WATER BUDGETING".**

Jal Shakti Abhiyan: Catch the Rain National Water Mission, Ministry of Jal Shakti Intervention-wise Expenditure : (DORD-MGNREGA) Expenditure (Rs. Lakhs)																						
S. No	State	Water Conservation and Rainwater Harvesting				Renovation of Traditional Water Bodies				Reuse and Recharge Structures				Watershed Development				Intensive Afforestation				Grand Total
		2021	2022	2023	2024	2021	2022	2023	2024	2021	2022	2023	2024	2021	2022	2023	2024	2021	2022	2023	2024	
1	ANDAMAN AND NICOBAR		61	53	27		18	39	14		1	0	0		44	51	19		2	0	5	334
2	ANDHRA PRADESH	185992	47172	35150	4048	238923	114663	100195	13501	277	21	47	7	101902	43761	35323	4552	36106	3513	7999	2461	975613
3	ARUNACHAL PRADESH	7095	1667	2830	1557	412	169	151	75	1135	322	455	445	3527	600	965	676	8515	3285	3808	2843	40532
4	ASSAM	35676	7512	8252	5683	8385	1339	2112	1005	90	4	4	11	79777	12564	15334	9113	8604	2786	1683	1278	201212
5	BIHAR	84164	59766	54236	8801	17247	11751	11487	2330	7281	472	453	109	65514	38863	33612	5964	13534	6189	2417	2194	426384
6	CHHATTISGARH	131382	39915	52181	23678	82580	19769	31456	19671	4040	1073	1349	752	37602	9809	10985	4663	16653	4188	3748	3651	499145
7	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	GOA	8	20	2	16	14	64	12	28	18	7	0	5	42	40	1	19	6	7	1	1	311
9	GUJARAT	29989	7112	3701	2289	31843	13567	7607	3186	702	344	146	94	23830	15268	7279	4003	9760	4810	2633	1756	169919
10	HARYANA	8160	1467	713	549	9419	2058	1428	929	205	2	0	0	15555	2075	1465	1314	1479	212	281	241	47552
11	HIMACHAL PRADESH	10399	3543	2772	1163	2062	899	623	268	445	156	108	73	30653	11528	7489	2835	3271	1744	1561	620	82212
12	JAMMU AND KASHMIR	21113	7653	4469	2488	4260	2047	1156	616	1346	7615	3782	1572	46700	8895	9013	3749	4363	1201	788	441	133267
13	JHARKHAND	65389	6335	0	7363	1805	217	0	123	893	14	0	11	65422	17033	0	1289	15526	9022	0	2217	192659
14	KARNATAKA	152232	57798	27956	17219	55796	18259	9474	7013	31124	5406	2420	1725	145501	60346	26915	16374	141261	62380	34858	21391	895448
15	KERALA	66594	16839	30698	2964	20378	8691	10617	1682	17560	5340	6801	473	227170	68421	119130	9070	28731	8778	15582	2112	667631
16	LADAKH	1811	328	534	267	44	22	36	28	10	433	528	57	1377	558	851	162	91	14	33	14	7198
17	LAKSHADWEEP	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	2	0	0	4
18	MADHYA PRADESH	289962	60101	46372	17849	18735	15387	12161	3306	13452	3352	2693	720	167205	40754	32360	10858	32674	10151	8097	5030	791219
19	MAHARASHTRA	13842	8019	5325	1343	6592	7371	3014	564	1540	906	363	149	13884	6326	3310	650	40921	17965	6491	6146	144721
20	MANIPUR	16988	363	7886	6460	2573	302	3912	4221	267	1	18	0	4616	104	2367	1681	10662	201	2033	1739	66394
21	MEGHALAYA	10993	3634	2263	4348	1210	412	275	572	251	137	58	161	12777	4004	2248	3708	8297	2562	1380	1706	60996
22	MIZORAM	15690	13209	4032	36	976	684	147	8	613	452	97	7	7767	4993	1452	56	2437	1655	326	2	54639
23	NAGALAND	1786	2766	4361	471	143	981	1775	232	95	5	203	0	908	1475	3909	1170	5216	10294	14216	1248	51254
24	ODISHA	98119	48791	30291	25146	52761	27363	18593	15253	3064	2809	1921	1639	112456	56300	35881	26010	87275	32109	10040	15870	701691
25	PUDUCHERRY	2	63	16	25	1191	1382	309	16	0	0	0	0	2	0	13	0	0	0	2	0	3021
26	PUNJAB	4584	2085	1379	347	21352	9456	7362	2549	539	99	66	10	17269	8456	5803	1715	13552	9752	6294	3048	115717
27	RAJASTHAN	340715	79539	134689	121299	123062	27758	46832	38868	1442	576	842	806	96417	22271	40859	29544	59816	12497	22275	18116	1218223
28	SIKKIM	1211	672	373	203	7	44	26	11	111	59	13	9	3080	1777	1158	597	2067	1387	370	154	13329
29	TAMIL NADU	535753	234042	183325	2945	82412	41877	35262	1923	23400	3714	2585	193	221445	114273	68300	862	32314	15245	15410	1109	1616389
30	TELANGANA	4875	12061	10298	3026	20936	35471	22592	9500	94	67	53	23	14760	18670	12879	3810	7860	20173	14193	10025	221366
31	TRIPURA	28565	7357	9056	1445	2214	658	1010	270	897	146	251	38	37901	6682	7532	1018	21139	4011	3933	948	135071
32	UTTAR PRADESH	82990	83180	35773	14328	52431	68636	25551	11299	3553	637	326	88	370516	248265	125993	40737	27749	18789	4184	1683	1216708
33	UTTARAKHAND	12825	4875	3390	1729	3824	1648	1075	718	1057	312	209	104	33222	10142	8823	4730	4918	1626	1107	695	97029
34	WEST BENGAL	200281	0	0	0	138107	0	0	0	11248	0	0	0	140881	0	0	0	234531	0	0	0	725048
<b>Total</b>		<b>2459185</b>	<b>817945</b>	<b>702376</b>	<b>279112</b>	<b>1001694</b>	<b>432965</b>	<b>356289</b>	<b>139779</b>	<b>126749</b>	<b>34482</b>	<b>25791</b>	<b>9281</b>	<b>2099678</b>	<b>834297</b>	<b>621300</b>	<b>190948</b>	<b>879328</b>	<b>266550</b>	<b>185743</b>	<b>108744</b>	<b>11572236</b>
		<b>4258618</b>				<b>1930727</b>				<b>196303</b>				<b>3746223</b>				<b>1440365</b>				<b>11572236</b>

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